ments to prepare comprehensive schemes after investigation for the supply of adequate water to the colliery areas?

Shri Hathi: The coal mines been asked to approach the State Governments with their schemes. Those schemes are vetted by the State Governments. Bigger schemes are vetted by the Central Ministry of Health

Shri S. C. Samanta: May I know whether the State Governments and the colliery owners will have to share the expenditure?

Shri Hathi: Generally, it is the responsibility of the State Government and the coal mine owners. But we also give assistance from the Coal Mines Labour Welfare Fund. So, it is being shared by the three—mainly by the mine owners in the mining area, then the State Government and then the Centre.

Shri K. N. Pande: Even for the quarters which have been constructed by the Central Government, is the responsibility of supplying water that of the State Government?

Shri Hathi: The question is not about supplying water to the quarters. The question is about the water supply schemes in the coal area. Once the water supply scheme is there, naturally the water would be supplied to the labourers. The question is one of shortage of water supply schemes in the area as a whole.

Shri Daji: May I know how many State Governments have not yet responded to the scheme and what steps the Central Government propose to take in those States where the State Government has not responded?

Shri Hathi: As I said, the various State Governments have prepared schemes for water supply. Some are prepared by them, some by the colliery owners.

Shri D. N. Tiwary: May I know whether there is any provision to compel a colliery owner if he does not take up this thing?

Shri Hathi: Primarily, for water supply schemes in the coal area, the responsibility is that of the State Government. But to supply water to the labourers while on duty, it is the responsibility of the mine-owners. But we have given them assistance, that both the State Governments and the mine-owners would combine gether in formulating schemes, and the Central Government would give a subsidy or some loan.

Newsprint for Newspapers

*461. Shri Basappa: Will the Minister of Commerce and Industry be pleased to state:

- (a) whether the distribution of newsprint to various newspapers needs improvement; and
- (b) if so, what steps are taken to remove the hardships caused to certain newspapers?

The Minister of International Trade in the Ministry of Commerce and Indutry (Shri Manubhai Shah): (a) and (b) Arrangements for distribution of newsprint to various newspapers are made after taking into account availability of indigenous newsprint, imports which can be effected special rupee payment arrangements and imports against free foreign exchange allocated for newsprint. Some difficulties were experienced by smaller newspapers in obtaining newsprint from stockists in the coun-With a view to remove hardships, it has been decided consultation with the representatives of the newspaper industry to them licences directly, which they could at their option utilize through the stockists.

Sir, in this connection I may draw the attention of the House to a public notice published in the Gazette of India dated the 1st May, 1962.

डा॰ गांविन्द बास : क्या यह बात सहीहै कि श्रव्यवारों को जो पर्याप्त कागज नहीं मिल रहा है उसका कारण यह भी है कि हमारे देश में कागज का जितना उत्पादन होना चाहिए उतना नहीं हो रहा है। अभी एक सवाल किया गया नेपा मिल के सम्बन्ध में। चूकि में भी उसी प्रदेश से आता हूं, इसलिए में कहना चाहता हूं कि नेपा मिल में बहुत सी दिक्कतें हैं जिनकी वजह से वहां कागज का उत्पादन नहीं हो पाता। कभी बिजली की दिक्कत आती है और कभी कुछ और दिक्कत आती है। क्या इस सम्बन्ध में कुछ किया जा रहा है?

श्री मनुभाई शाह : इस ससद् में जा विवरण रखा गया है नेपा मिल के बारे में उसमें बताया गया था कि जब हमने उसको हाय में लिया तो उसका उत्पादन ३००० ट्रन भी नहीं हो पाता था । श्राज उसकी कार्य क्षमता कुछ बढ़ी है श्रीर उसका उत्पादन २६ हजार टन हो गया है । हम उसको दुगुना करने की कोशिश कर रहे हैं । इसके श्रलावा भी तीन नई फंक्टरियां नगायी जा रही हैं ।

Shri Basappa: May I know what is the total quantity of newsprint distributed among these newspapers and how the requirements of these newspapers are assessed?

Shri Manubbai Shah: The assessment is on the certified circulation, as certified by the authorised auditors which the Registrar of Newspaper rechecks in order to satisfy himself that the certificate is all right. As far as the requirements are concerned, they range between 85,000 and a lakh and a quarter. If more were available, more could be consumed

Shri Maheswar Naik: May I know whether it is a fact that certain publications have drawn newsprint in excess of their circulation and, if so, whether publications which are experiencing hardships cannot be given a share of that excess quota?

Shri Manubhai Shah: The two questions are perhaps not so inter-linked.

As far as the certificates are concerned, they are given by chartered accountants and auditors and are

fairly reliable, and we do have a further check also on them. And if the hon. Member looks at the notice which we have issued on the 1st May, 1962, he will find that we have tried to protect the interests of the small newspapers, that is the language newspapers, by granting them practically 100 per cent of their requirements. It is with respect to the larger newspapers where we have been rather strict; and, because of the lack of foreign exchange and the internal availability of newsprint we have stipulated there that for those with a circulation between ten thousand and fifteen thousand copies, the maximum which we can allow is 20 per cent increase in circulation.

श्री भक्त दर्शन : श्रीमन् क्या माननीय मन्त्री जो के ध्यान में यह बात ग्रार्ड है कि बहुत में समाचार पत्रों ने—खास कर ग्रंग्रजी के समाचार पत्रों ने—ग्रपने कोर्ट से ज्यादा न्यूजप्रिन्ट लेकर उसका दृष्ठपयोग किया है? यदि हां, तो उनके खिलाफ क्या कार्यवाही की गई है?

श्री मनुभाई शाह : लोगों में यह खयाल बहुत ज्यादा है, लेकिन वास्तव में ऐसा नहीं है, क्योंकि जो लोग समाचार पत्र चलाते हैं उनका प्राइमरी माटिव न्यूचप्रिन्ट को उसमें इस्तैमाल करने का होता है। लेकिन यह जरूर है कि कुछ न कुछ ब्लक मार्केटिंग होता है।

Shri Sham Lal Saraf: Is the hon, Minister aware that even newspapers of less impirtance or from some less important places have difficulties in getting newsprint and if the Minister is aware, may I know the steps taken to ensure that supply is made available?

Shri Manubhai Shah: I would rather request hon. Member or hon. Members that if they find that any particular newspaper, after this liberalisation policy, still finds some difficulty, I am prepared to look into individual cases.

Shri N. Sreekantan Nair: May I know whether newspapers, especially smaller newspapers are even now compelled to take any percentage of Nepa newsprint from the total quota and if so, what is the percentage?

Oral Answers

Shri Manubhai Shah: There is no compulsion. It is indigenous production. Naturally, primarily, use will be based on indigenous production. We have stipulated to newspapers that there will be 50 per cent, quota from Nepa and 50 per cent, imported.

Shri Umanath: May I know whether it is a fact that people have invariably to come to Delhi to secure permits and if so, what action Government proposes to take so that they may get the quota without having to come to Delhi?

Shri Manubhai Shah; That is not the situation.

श्री सरजू पाण्डेय : क्या माननीय मन्त्री को इस बारे में कोई शिकायन मिली है कि लखनऊ से निकलने वाले जनयुग श्रखबार को पिछले कई मालों में उसका क्वोंटा नहीं मिला है ?

क्राध्यक्ष महोदय: माननीय मन्त्री ने कहा है कि जिस किसी ग्रस्त्रवार के बारे में शिकायत हो, वह उन को भज दी जाय।

Shri Venkatasubbaiah: May I know whether instances of blackmarketing of newsprint drawn in excess of requirements have been brought to the notice of the Government and if so, what action has been taken?

Mr. Speaker: He has answered that question.

Shri Manubhai Shah: That is what I have answered.

पंडित ज्या॰ प्र॰ ज्योतिकी : क्या गामन ने इस बात की जांच-पड़ताल की है कि ग्रखारों के ग्रतिरिक्त ग्रीर दूसरा साहित्य भी न्युज-प्रिन्ट पर छपता है ? ग्रगर हां, तो उत पश्चित्रकेशन्त्र के खिलाफ़ क्या कार्यवाही को गई है ?

श्री मनुभाई शाहः इस मामले में हमारी वड़ी हमदर्दी हैं, क्योंकि न्यूजप्रिन्ट काफ़ी सस्ती बीज है श्रीर हमने न्यूजप्रिन्ट का उत्पादन करना है न सिर्फ श्रखबारों को देने के लिए, बल्कि, जैमा कि मानृतीय सदस्य ने कहा है, सस्ती किताबें तथार करने के लिए भी। फिलहाल हम मजबूर हैं कि हम इस बारे में इतना ज्यादा नहीं कर मकते, लेकिन मैं यह श्राश्वासन देना चाहता हूं कि हमारा इरादा है कि ज्यादा में ज्यादा न्यूज प्रिण्ट बनाया जाय श्रीर सस्ती किताबें तैयार करने के लिए दिया जाय।

Mr. Speaker: Next question.

Shri Hem Barua: On a point of order Sir, the hon Minister just now said in reply to a question that there is no excess drawing of newsprint by some newspapers. That is what he has said as far as I understood. The Estimates Committee in their Sixtieth Report has distinctly pointed out that there are major discrepancies in circulation claims of certain papers and they draw newsprint excess. I think the point of order lies in the fact that there is no resemblance in the two statements-the statement made by the hon. Minister and the statement in the report of the Estimates Committee.

Mr. Speaker: Order, order. There is no point of order. The Estimates Committee has submitted its own report. The Government may or may not agree on that. The Government has given what its opinion is or what the facts according to it are. Only the Member wanted an opportunity to put a supplementary which he did not get and he has put it now in the form of a point of order. It is no point of order. Next question.

Shri Hem Barua: May I humbly submit, Sir, I am very badly misunderstood and badly painted by you. In all humility I say.

Mr. Speaker: I am very sorry if he says that I have painted him badly. I have rather painted him in very brilliant colours. Now, he is misunderstanding me. I never misunderstood him. Shri Balmiki.

Public Sector Projects in M.P.

*463. Shri Birendra Bahadur Singh: Shri Vidya Charan Shukla:

Will the Minister of Commerce and Industry be pleased to state:

- (a) whether Government's attention has been drawn towards the recent appeal of the Madhya Pradesh Chief Minister to establish more public sector projects in Madhya Pradesh because of State's backwardness and its central position in India; and
- (b) if so, the reaction of Government to the above statement?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

Yes, Sir. Government's approach in the matter of location of public sector projects is that, other things being nearly equal preference is given States which have not so far had a reasonable share of benefits in regard. Subject to this broad proach, details connected with the selection of location for such projects are gone into by Government, often with the assistance of ad hoc technical committees. The claims of all States in this regard are duly taken into consideration.

Mr. Speaker: Shri Birendra Bahadur Singh. I have to call the hon.
Member voluntarily.

Shri Birendra Bahadur Singh: May I know whether the Madhya Pradesh Government has written formally on the subject to the Government of India? Shri Kanungo: No. We have not received any communication from the Chief Minister.

डा० गोविन्द दास क्या यह बात सही है कि जिस समय मध्य प्रदेश का इतना बड़ा प्रदेश बनाया गाया था उस समय यह श्राक्वा-सन दिया गया था कि वहां पर श्रिष्ठिक से श्रिष्ठिक उद्योग धंधों की स्थापना की जाएगी। माननीय मन्त्री जी ने जो स्टटमेंट रखा है उसको देखने से कोई सन्तोषजनक बात निकलती हो, ऐसा पता नहीं चलता है। मैं जानना चाहता हूं कि क्या इस सम्बन्ध में श्राग भी श्रीर कोई विचार किया जा रहा है?

श्रीकानूनगी: इस स्टटमंट को देखने से माननीय सदस्य को पता चलेगा कि बहुत कीमती प्राजैक्ट्स वहां रख गए हैं दूसरी स्टट्स के मुकाबले में। वहां पर ज्यादा पैसा खर्च किया गया है। वहां के जो नैचुरल रिसो-सिस हैं उसी के श्राधार पर दूसरे उद्योग भी होंग।

Shri A. S. Saigal: Have the Madhya Pradesh Government made any proposal for locating the people's car project in that State?

Shri Kanungo: No, Sir.

डा० गोविन्द दास : माननीय मंत्री जी ने कहा कि वहां पर जो प्राकृतिक चीजें हैं, उनको ध्यान में रख कर वहां के लिए योजना बनाई जा रही हैं । क्या माननीय मन्त्री जी को मालूम है कि बस्तर सरगूजा इत्यादि स्थानों में बहुत सी प्राकृतिक चीजें हैं और इस तरफ सरकार का कोई ध्यान नहीं गया है ?

Shri Kanungo: That is not correct. The Planning Commission is aware of all the resources and of the need for exploitation of all those resources. But what I meant to say was that today the public sector projects located in Madhya Pradesh are of a high investment value as compared to those in other States.